

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:

AT HYDERABAD

C.F.No.20 OF 1998 in C.A.No.241 OF 1996.

Date of Order:27-3-1998.

Between:

G.Ratnaiah.

... Applicant

and

1. Mr.A.V.Gokak.

Secretary, Department of Telecommunications,
Union of India, Sanchay Bhawan, 20 Ashoka Road,
New Delhi.

2. Mr.Jaspal Kataria, General Manager,

Surat Telecom District, Narayanan Chambers,
Varachha Road, Surat-395 006.

... Respondents

COUNSEL FOR THE APPLICANT :: Mr.G.Ratnaiah, Party-in-Person

COUNSEL FOR THE RESPONDENTS: Mr.K.Bhaskara Rao

CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER(ADMN)

AND

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER(JUDL)

: C R D E R :

CRAL ORDER(PER HON'BLE SRI R.RANGARAJAN, MEMBER(A))

Heard Mr.G.Ratnaiah, Party-in-Person and
Mr.K.Bhaskara Rao for the Respondents.

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2. The operative portion of the Judgment in OA.No.241 of 1996 reads as follows:-

"In the light of the above discussion the plea of the applicant warrants re-consideration. Respondent-2 is accordingly directed to review his decision for conversion of leave applied for by the applicant, and convey his decision through a speaking order. Consequential benefits, if any, shall be extended to the applicant if the earlier decision is altered. This exercise shall be taken up and completed within 60 days of the receipt of a copy of this order.*

3. The Respondent no.2 has issued the office Order No.0.3112/93, dated:20-3-1998(this Order is taken on record) and the applicant has also received it today. Hence the direction in the O.A. has been complied with. However, the respondents should avoid delay in issuing such Order in future.

4. The C.P. is closed. No costs.

प्राप्तिकार प्रति
CERTIFIED TO BE TRUE COPY
न्यायालय अधिकारी उप रजिस्टर (भासिक)
Court Officer (Dy. Registrar
न्यायालय अधिकारी उप रजिस्टर (भासिक)
Court / Tribunal
Court of Session & Civil
HYDERABAD BENCH
कैस. संख्या

Dated: this the 27th day of March, 1998
CASE NUMBER OA.241/96

----- Date of Judgment 27.3.98
प्राप्त स्वार किया गया दिन

Dictated in the Open Court

Copy Made Ready on 6.4.98

न्यायालय अधिकारी (भासिक) उप रजिस्टर (Dy. Registrar
Section Officer (J)/Dy. Registrar